Technology, Bhopal, for the year 1990-91.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Maulana Azad College of Technology, Bhopal, for the year 1990-91 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Maulana Azad College of Technology, Bhopal, for the year 1990-91
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library See No Lt 3453/93]
- (7)(i) A copy of the Annual Report (Hindi and English versions) of the malaviya Regional Engineering college, Jaipur, for the year 1990-91.
- (ii) A copy of the Annual Accounts (Hindi and English Versions) fo the malaviya Regional Engineering College, jaipur, for the year 1990-91 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the government on the working of the Malaviya Regional Engineering College, Jaipur, for the year 1990-91.

(8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No LT-345/93]

14.22 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 1st March, 1993, has passed the following motion:-

MOTION

"That this House concurs in the recom-

mendation of the Lok Sabha that the Rajya Sabha do agree to leave being granted by the Lok Sabha to withdraw the Bill to provide for the regulation of the multimodal transportation of goods, from any place in india to a place outside India, on the basis of a multimodal transport contract and for matters connected therewith or incidental thereto, which was passed by the Rajya Sabha on the 22nd December, 1992 and laid on the Table of the Lok Sabha on the 23rd December, 1992."

14.23 hrs

ESTIMATES COMMITTEE

Action taken statement

[English]

SHRI MANORANJAN BHAKTA (Andaman Nicobar Islands): Siri beg to lay

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Petition Re. Sale of assets of IFC (Transfer of Undertaking & Repeal) Bill

on the Table statement (Hindi and English to present a petition signed by Shri G.J.

versions) showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of the following Reports:-

- (1) Fourth Report of the Estimates
 Committee (Nnth Lok Sabha)
 regarding action taken by Government on their Seventieth
 Report (Eighth Lok Sabha) on
 Ministry of Home Affairs (Rehabilitation Division) Rehabilitation of Migrants from East
 Bngal.
- Sabha) regarding action taken by Government on their Elecenth Report (Ninth Lok Sabha) on ministry of Finance, Department of Economic Affairs (Banking Division) - Manpower requirements in

Eleventh Report of the Esti-

mates Committee (Tenth Lik

14.23 1/2 hrs.

(2)

COMMITTEE ON SUBORDINATE LEGISLATION ON SEVENTH REPORT

Nationalised Banks.

[Translation]

SHRI SOMNATH CHATTERJEE (Bolpur): Sir I beg to present the Seventh Report of the Committee on Subordinate Ligislation.

PETITION RE: SALE OF ASSETS OF THE BANK OF KARAD Ltd (under liquidation) TO ANY OTHER BANK

[English]

SHRI RAM NAIK (Bombay North): I beg

to present a petition signed by Shri G.J. Sathe, Joint Convenor, Bank of Karad Depositors' Forum, Bombay, regarding sale of assets of the Bank of Karad Limited (under liquidation) to any other Bank.

14 . 24

BUSINESS ADVISORY COMMITTEE

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (DEPARTMENT OF YOUTH AFFRIRS AND SPORTS) (SHRI MUKUL BALKRISHNA WASNIK): Sir, I beg to move:

> "That this House do agree with the Twenty-fifth report of the Business Advisory Committee presented to the House on the 1st March, 1993."

MR. DEPUTY sPEAKER: The question is:

"That this House do agree with the Twenty-fifth report of the Business Advisory Committee presented to the House on the 1st March, 1993."

The motion was adopted.

14.24 1/2 hrs

INDUSTRIAL FINANCE CORPORATION (TRANSFER OF UNDERTAKING AND REPEAL) BILL*

[English]

THE MINISTER OF STATE IN THE

^{*}Published in the Gazette of India, Extraoridinary, part II, Secton 2, dated 2.3.1993.